

(b) The Bureau of Public Enterprises have, *inter alia*, indicated the percentages over the present wage bill, upto which the future wage settlements could be entered into by the public Sector Undertakings with their employees.

(c) No, Sir.

(d) The parameters indicated by BPE relate to wage settlements for public Sector Undertakings on Industrial D.A. pattern where wages are revised every four years.

#### **Schemes to Attract Foreign Tourists to Kashmir**

4949. PROF. SAIF-UD-DIN SOZ: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are aware that figures in respect of earnings show that J & K State tourism received a fillip due to the foreign tourists as compared to the domestic tourists; and

(b) if so, whether Government propose to organise special measures to attract foreign tourists to Kashmir?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) As per the statistics available from the State Government, there has been substantial growth in foreign tourist traffic to Kashmir Valley during the last two years. The domestic tourist flow to the State has also shown considerable increase during the same period.

(b) The steps taken by the Government for attracting more foreign tourists to the State of Jammu & Kashmir include improvement of tourism infrastructural facilities in the State and wide publicity of tourist attractions of the State in overseas markets.

[*Translation*]

#### **Over-bridge in Faizabad, Uttar Pradesh**

4950. SHRI NARMAL KHATRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any memorandum for construction of an over-bridge near the railway (gumti) behind Government Inter College, Faizabad City (Uttar Pradesh);

(b) whether State Government had also sent a similar request; and

(c) if so, the action being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) A few representations have been received in this regard.

(b) No, Sir.

(c) The Railways can take action only after the proposal for the work is received from the State Government.

[*English*]

#### **HUDCO Assistance for Jabalpur City**

4951. SHRI AJAY MUSHRAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Madhya Pradesh Housing Board had sent any proposal to HUDCO for financial assistance during 1986-87, 1987-88 and 1988-89 for Jabalpur city;

(b) if so, the loan sanctioned by HUDCO for the above period; and

(c) how much of the loan has been utilised during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT